ANNEXURE - 2

List of Creditors of Corporate Debtor

Summary of List of claims as on January 09, 2024

Drawn for claims up to January 23, 2024

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

| Libert V | | | claims received | Summary of | claims admitted | Amount of | Amount of claims not | Amount of claims | The state of the s | The state of the s | |
|----------|--|---------------|-----------------|---------------|---------------------------|----------------------|----------------------|--------------------|--|--|--|
| Sr. | Category of creditor | No. of claims | Amount | No. of claims | Amount of claims admitted | contingent claims | admitted | under verification | Annexure | any | |
| 1 | Secured financial creditors belonging to any class of creditors | | 0 | 0 | 0 | 0 | 0 | 0 | 1 | No claims have been received till January 23, 2024 | |
| 2 | Unsecured financial creditors belonging to any class of creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 2 | | No claims have been received till January 23, 2024 | |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | 0.1 | 790,94,87,041 | 01 | 3,59,99,00,000 | 0 | 0 | 4,30,95,87,041 | 3 | Annexure -3 | |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 4 | No claims have been received till January 23, 2024 | |
| 5 | Operational creditors (Workmen) | 5 0 | 0 | 0 | 0 | GAU REGO NO. | | 0 | 5 | No claims have been received till January 23, 2024 | |

| | Total | 02 | 7,94,87,17,040 | 01 | 3,59,99,00,000 | 0 | 0 | 4,34,88,17,040 | | |
|---|---|----|----------------|----|----------------|---|---|----------------|---|--|
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 9 | No claims have been received till January 23, 2024 |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 8 | No claims have been received till January 23, 2024 |
| 7 | Operational creditors (Government Dues) | 1 | 3,92,29,999 | 0 | 0 | 0 | 0 | 3,92,29,999 | 7 | Annexure – 7 |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 6 | No claims have been received till January 23, 2024 |



Annexure 3 List of Creditors of Corporate Debtor List of secured financial creditors (other than financial creditors belonging to any class of creditors) as on January 09, 2024

Drawn for claims up to January 23, 2024

| | Name of creditor | Details | of claim received | Details of claim admitted | | | | | | | Amount | Amoun | | |
|---------|-----------------------------------|-----------------|-------------------|-----------------------------|-----------------|---|---------------------------------------|-------------------------|---------------------------------|--------------------------------------|--|--------------------------------------|------------------------------------|---------------------|
| SI. No. | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guar antee | Whethe r related party? | % vot ing share in CoC | Amount of continge nt claim | of any mutual dues, that may be set-off | t of claim not admitt ed | Amount of claim under verification | Remarks , if any |
| 1. | Piramal Capital & Housing Finance | 23.01.2024 | 790,94,87,041 | 359,99,00,000 | Secured | 359,99,00,000 | 0 | No | 100 | 0 | 0 | 0 | 4,30,95,87,041 | Refer Note: l |
| | Limited Total | | 790,94,87,041 | 359,99,00,000 | | 359,99,00,000 | 0 . | | 9 | 0 | 0 | 0 | 4,30,95,87,041 | |

Note 1:

1. Exclusive charge by way of registered mortgage of free sale FSI to the extent of 9444.52 sq. mtrs. area inclusive of proportionate fungible area to be developed and constructed on the Plot bearing CTS No. 439, 439/1 to 2, 440, 440/1 to 6, 441, 441/1 to 3, 442, 442/1 to 3, 447, 447/1 to 3, 448, 448/1 to 5, 451, 451/1 to 13, 452, 452/1 to 24, 453, 453/1 to 5, 454A of Slum Rehabilitation Scheme of Vile Parle Prem Nagar CHS (Prop.), lying and being at Village Vile Parle (W) Taluka Andheri with present and future unsold Construction thereon.

Exclusive charge by way of hypothecation whereunder all the receivables from the sold and unsold flats/units in the property described in the Schedule therein was hypothecated in favour of Piramal Capital &

Housing Finance Limited

Annexure 7 List of Creditors of Corporate Debtor List of Operation Creditors (Government Dues) as on January 09, 2024

Drawn for claims up to January 23, 2024

| | | Details | of claim received | Details of claim admitted | | | | | | | Amount of any | Amoun | 11 211 211 | |
|---------|------------------|-----------------|----------------------------|---------------------------|-----------------|---|---------------------------------------|-------------------------|---------------------------------|--------------------------------------|-----------------|--------------------------------------|------------------------------------|---------------------|
| Sl. No. | Name of creditor | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guar antee | Whethe r related party? | % vot ing share in CoC | Amount of continge nt claim | mutual dues. | t of claim not admitt ed | Amount of claim under verification | Remarks , if any |
| 1. | Income Tax | 11.01.2024 | 2 02 20 000 | 0 | Secured | 0 | 0 | No | 100 | 0 | 0 | 0 | 3,92,29,999 | |
| 1. | Department Total | | 3,92,29,999 3,92,29,999 | 0 | 24 | 0 | 0 | | | 0 | 0 | 0 | 3,92,29,999 | TATES |

